

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**IB-2746/ND/2019**

**IN THE MATTER OF:**

**M/s. World Wide Metals Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Kay Em Copper Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 05.12.2019**

**Coram:**

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor**

**:Mr. Rajat Jain, Advocate**

**For the Respondent/ Corporate-debtor**

**:Mr. Akash Goyal, Director of  
Company**

**ORDER**

Heard the submissions made by the counsel for the operational-creditor.

Mr. Akash Goyal, Director of the company has appeared on behalf of the corporate-debtor and sought time for engaging the counsel in the matter. Matter is posted to 08<sup>th</sup> January, 2020.

- S d -

**(V.K. Subburaj)  
Member (T)**

- S d -

**(Abni Ranjan Kumar Sinha)  
Member (J)**